

(d) No, Sir.

(e) Does not arise.

Appointment of agents in defence deals

†848. SHRI LAL SINH VADODIA:

DR. K.P. RAMALINGAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government is now contemplating to appoint agents in defence deals;

(b) if so, whether Government has so far taken any decision in this regard; and

(c) if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (c) Defence Procurement Procedure (DPP) provides for direct dealing with the Original Equipment Manufacturers (OEMs) or Authorised Vendors or Government Sponsored Export Agencies (applicable in case of countries where domestic laws do not permit direct export by OEMs). It also provides that vendor is required to give full details of any agents / technical consultants / authorised vendors that may have been appointed by them for marketing of this equipment in India. These details should include the scope of work and responsibilities that have been entrusted with the said party in India. DPP further provides for review of the procurement procedure after every two years. Besides, amendments are also issued from time to time as required.

Participation of Finmeccanica in Defence Expo

849. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether Italian conglomerate, Finmeccanica, on which indiscriminate blanket ban was imposed in connection with irregularities in procurement of VVIP helicopters has been allowed to participate in Aero India Defence Expo;

(b) if so, the details thereof; and

(c) the reasons and rationale for the same?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH) : (a) to (c) M/s Finmeccanica participated in Aero India-2015 exhibition held during 18-22 February, 2015 at Air Force Station, Yelahanka, Bengaluru.

Aero India is a premier international exhibition in Asian region which provides a platform to all global and Indian companies to display their products and latest technologies. Also the show is not India centric and provides an opportunity to various nations / companies to enter into business relations with each other.

Army branch recruitment office at Gurgaon

850. SHRI VIJAY GOEL : Will the Minister of DEFENCE be pleased to state:

(a) whether Government has sanctioned an Army Branch Recruitment Office in Gurgaon to ease pressure on the Delhi Office;

(b) if so, the details thereof;

(c) the name of building from where Army Branch Recruitment Office is functioning in Gurgaon; and

(d) the number of persons recruited so far during the last three years, year-wise?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) No Army Recruitment Office has been sanctioned in Gurgaon.

(c) and (d) Do not arise.

Condition of border roads at Indo-China border

851. SHRI A.U. SINGH DEO : Will the Minister of DEFENCE be pleased to state:

(a) the number of passes that China has into India and *vice-versa*;

(b) the condition of border roads at the Indo-China border and the details thereof;

(c) whether it is a fact that India has sufficient defence-related infrastructure, particularly in strategic areas, as compared to China, if so, the details thereof;

(d) if not, the reasons therefor and details of steps being undertaken in this regard; and